

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 26th October, 1974.

...

NOTIFICATION
INCOME TAX

No.762 /F.No.203/43/74-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for a period of three years with effect from 1st April, 1974 and subject to the condition that the said institution submits to the Indian Council of Social Science Research an annual report setting forth an audited statement of Accounts of the funds received under the exemption and research programmes for which they are utilised.

INSTITUTION

GANDHI SHIKSHAN BHAVAN, BOMBAY.

Sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of G&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Shri J.P.Naik, Member Secretary, Indian Council of Social Science Research, I.I.F.A. Hostel, Indraprastha Estate, New Delhi-110001. with reference to his letter No.F.C-5-/74(A) dated 11.10.74. The Board may kindly be informed by 1st July, 1975 whether the Bhavan has complied with the condition regarding submission of Audited Statement of accounts.
5. Gandhi Shikshan Bhavan, Juhu, Bombay-54.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of DI(R&S), New Delhi (3 copies).


(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

*ESN.

No. CC/ITA-II/844/253/RSE/74.

...